

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 59
CP 81/2019

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **19.01.2023**

NAME OF THE PARTIES : **Krishna Corrugators Pvt Ltd**
V/s
ROC, Mumbai

Appearance (via video-conference):

For the Applicant : None present

For the Respondent : None present

Section 131 of the Companies Act, 2013

ORDER

Court Convened through virtual hearing, however, the matter could not be heard due to paucity of time. List this Matter on Board on **16.03.2023**

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P.N. DESHMUKH
Member (Judicial)

Jagdish